

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.A. (CAA)-49(PB)/2017

IN THE MATTER OF:

Mohair Investment & Trading CompanyApplicant
and Liquid Investment & Trading Company
Pvt. Ltd.

SECTION : UNDER SECTION 230-232 of the Companies Act, 2013

Order delivered on 29.06.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) : Shri V.P. Singh, Advocate
Ms. Vatsala Rai, Advocate
Shri Atul N., Advocate



ORDER

Learned counsel for the petitioner requests for a week's time to ensure compliance of all the provisions.

List for arguments on 19.07.2017.

Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

Vineet